IN THE HIGH COURT OF JHARKHAND AT RANCHI
Arbitration Appeal No.05 of 2011

Eastern Coalfields Limited & Another … Appellants
Versus
M/s Satish Constructions … Respondent

CORAM: HON'BLE MR. JUSTICE ANIL KUMAR CHOUDHARY

For the Appellants : Mr. Rajesh Lala, Advocate
For the Respondent : Mr. Prashant Pallav, Advocate

Order No.29 Dated- 24.06.2020

Heard the parties through video conferencing.

Learned counsel for the appellants prays for time.

Prayer for time is allowed as the last chance.

With the consent of both the parties, list this case on 29.06.2020.

It is made clear that no further adjournments shall be given to either of the parties on 29.06.2020.

(Anil Kumar Choudhary, J.)

Animesh/